## CA No.08/2016 IN CP No.27/02/2013 RT No.06/2016

Present:

Ms. Anna Bansal, Advocate for applicant in the matter of M/s Ind-

Swift Ltd.

Learned counsel for applicant seeks some more time for making compliance of the earlier directions. The matter be listed for 09.11.2016. The needful be done at least two days before the next date of hearing.

(Justice R.P. Nagrath) Member (Judicial)

Deepa Kess

(Deepa Krishan) Member(Technical)

October 25, 2016

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